

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 80 of 2012 &
I.A. No. 161 of 2012**

Dated : 28th May, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**VBC Ferro Alloys Ltd. & Ors.Appellant (s)
Versus
Karnataka Electricity Regulatory Commission& Anr. ... Respondent (s)**

Counsel for the Appellant (s) : Ms. Priya Pathahia

ORDER

At the request of the learned counsel for the Appellant, post
the matter on **04.07.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs